

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

for order

C.P No.379/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th November 2017, 10.30 A.M

Name of the Company	Kanta Devi Bhutoria-Vs-Samcon Resort & Hotel (P) Ltd		
Under Section	97		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. PATITA PABAN BISHNOI, ADV } Present
2. AVIK CHAUDHURY, ADV }

8/11/2017

ORDER

Ld. Counsel for the petitioner are present. No one is present from the respondent's side.

Order pronounced. Urgent certified copy of the order be issued, if applied for, upon compliance of all requisite formalities.

sd

(Jinan K.R.)
Member (J)

sd

(Vijai Pratap Singh)
Member (J)